

le: Regarding Increasing cases of Stray Dogs bite in Kerala.

**DR. M P ABDUSSAMAD SAMADANI (MALAPPURAM):** Hon. Chairperson, Sir, thank you for giving me this opportunity. I would like to draw the attention of this august House to the catastrophe faced by the people of Kerala due to attacks from stray dogs.

The cases of stray dogs are increasing in the State of Kerala and due to that sufferings of the people are also increasing. It has created a panic amongst the people, especially amongst the pedestrians, people moving on two-wheelers and school going children. The stray dogs are roaming in public places, including at the railway platforms, bus waiting shelters. The situation is further compounded by the fact that a considerable number of stray dogs are infected by Rabies. Owing to this alarming situation, people are compelled to take Rabies injection for bites even from pet dogs.

Sir, I hereby join the families and relatives of the victims of violence from stray dogs including a little child, Muhammad Razan alias Rifu, of Chelembra locality belonging to my constituency who was attacked by stray dogs in front of his own house on the road and who succumbed to death after being hospitalised for a few days.

**HON. CHAIRPERSON:** What do you expect from the Government?

**DR. M P ABDUSSAMAD SAMADANI:** Sir, it is a national issue. A lady named Sheela aged 52 years of Kandanacherry, Thrissur district..... (*Interruptions*) The local bodies are struggling to save the people from stray dogs. They have passed unanimous resolutions and

are trying to sterilise the stray dogs but the Central Animal Welfare Board is not giving ABC licence..... (*Interruptions*)